

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	Nil						
2	Commercial Court, Asansol	Misc. Arbit. Case/1/2021	03-03-2021	23-06-2023 (Contested)	842 days	Yes	9	37 days
3		Misc Case 13/2022	23.03.2022	03.06.2023	437 Days	No	3	1 Days
4		Money Suit 18/2023	30.05.2023	05.06.2023	6 Days	No	Nil	1 Days
5		Money Suit 20/2022	20.05.2023	12.06.2023	23 Days	No	Nil	27 Days

6	Commercial Court at Rajarhat	Misc Case 26/2023	17.03.2023	12.06.2023	87 Days	No	Nil	1 Days
7		Misc Case 27/2023	17.03.2023	12.06.2023	87 Days	No	Nil	1 Days
8		Title Suit 32/2021	20.12.2021	09.06.2023	536 Days	No	6	50 Days
9		Misc Case 45/2023	20.05.2023	15.06.2023	26 Days	No	Nil	1 Days
10		Misc Case 12/2023	24.02.2023	21.06.2023	117 Days	No	3	1 Days
11		Misc Case 16/2023	01.03.2023	23.06.2023	114 Days	No	Nil	1 Days

12		Misc Execution 5/2023	16.02.2023	23.06.2023	127 Days	No	1	1 Days
13	Commercial Court Siliguri	No Data Provided						